



सतर्कता महानिदेशालय, सीमा शुल्क एवं केंद्रीय उत्पाद शुल्क,  
पश्चिम आंचलिक एकक, मुंबई.  
**DIRECTORATE GENERAL OF VIGILANCE, INDIRECT TAXES AND  
CUSTOMS,  
WEST ZONAL UNIT, MUMBAI.**

F.No. II/39(vig)Estt-02/2016-17

Date: 05.08.2021

To

The Principal/ Chief Commissioners of CGST (All)  
The Principal /Chief Commissioners of Customs (All)

Sir/Madam,

**Subject: Preparation of panel of officers for appointment on deputation in the grade of Superintendents and Appraisers in Directorate General of Vigilance, West Zonal Unit, Mumbai -reg.**

The Directorate General of Vigilance, West Zonal Unit, Mumbai Applications is in process of drawing a panel of suitable candidates for filling up the existing/anticipated vacancies of Group "B" Gazetted officers on deputation basis.

2. Applications are invited to fill up the vacancies, on deputation, in the grade of Superintendents and Appraisers, in the Directorate General of Vigilance, West Zonal Unit from amongst the officers of equivalent grade of Customs and CGST.

3. Normally, the deputation is for a period of three (3) years which is extendable by another 2 years, subject to willingness of the officers, his/her performance and concurrence of his/her parent Commissionerate and approval of the Competent Authority. The selected officers while working in Directorate will be entitled for deputation allowance as admissible. It may be made clear to the willing officers that the option once exercised would be final and in the event of selection in the Directorate General of Vigilance, they will not be allowed to withdraw the same.

3. As per para IV of Ministry's F.No. A-35017/28/92-Ad.III-B dated 30.06.94, officers posted in certain charges/ organizations/assignments are required to complete the "Cooling Off" period of not less than one year before being posting in Directorate General of Vigilance. However, the concerned Pr. Chief Commissioners/ Chief Commissioners have been given the power to relax the said "cooling off" period.

4. It is requested that this circular may be brought to the notice of all the officers in the field formations in your jurisdiction. The applications of the

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willing officers may be forwarded to this office along with the following details for processing the applications, by 31.08.2021.

- a) Bio-data and willingness letter of the officer along with history of previous postings.
- b) Present post and date from which it is held, with scale of pay.
- c) Certified APAR grading for past 5 years or all those available in case of less years of service.
- d) Vigilance Clearance till date.
- e) No objection from the Cadre Controlling Authority to relieve the officer in the event of his/her selection on deputation basis.
- f) Pr. Chief Commissioner's /Chief Commissioner's concurrence and permission to relax the "Cooling Off" period, wherever necessary.

5. In case the conduct and work of the officer is not found satisfactory while working in the Directorate, the officer shall be reverted to his/her parent Commissionerate prematurely without assigning any reasons.

6. It is requested that this circular may be brought to the notice of all the officers in the field formations in your jurisdiction and the applications of the willing officers may be forwarded to this office furnishing the following details by 31.08.2021.

Yours faithfully,

  
05/8/21  
(Prachi Saroop)

Principal Additional Director General

Copy to:

1. Pr. DG, Directorate General of Vigilance, Indirect Taxes and Customs  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Hotel Samrat, Kautilya Marg, Chanakyapuri, New Delhi
2. The Webmaster (CBIC), Directorate Systems, CR Building, I.P. Estate,  
New Delhi, with a request to place this Circular on CBIC's website.